S.NO.	CLAIM NO.		NAME OF FINANCIAL CREDITORS	TOTAL AMOUNT CLAIM BY CLAIMANT	AMOUNT OF CLAIM ADMITTED	AMOUNT OF CONTINGENT CLAIM	AMOUNT OF CLAIM UNDER VERIFICATION	CLAIM NOT ADMITTED	VOTING PERCENTAGE	CHARGE OF SECURITIES	CHARGE AMOUNT	DATE OF CREATION	DATE OF MODIFICATIO
1	SRPL/OMKARA/173	-	Omkara Assets Reconstruction Private Limited	39,75,31,266	39,73,70,766		-	1,60,500		Immovable property or any interest therein; Movable property (not being pledge); development rights, cash flows of project etc Immovable property or any interest therein; Movable property (not being pledge); development rights, cash flows of project etc	50,00,000	25-11-2016 24-09-2016	27-02-2020
		TOTAL	1	39,75,31,266	39,73,70,766	-	-	1,60,500	28.46% Percentage (%) in CoC .	28.46 %			

* All the claims received are under scrutiny and subject to verification. It is provisionally admitted by the Interim Resolution Professional as per the provisions of IBC, 2016.

Sd-

CMA Sandeep Goel Resolution Professional Sarvottam Realson Private limited (Undergoing CIR Process)

Date: 06-12-2021 Place: New Delhi

